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Cr1.A.No. 1057 OF 1998

ITEM No.108

Court No. 5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL No.1057 OF 1998

STATE OF A.P. Appellant (s)

VERSUS

R. JEEVARATNAM Respondent (s)

(with office report)

Date : 15/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. PP Malhotra, Sr. Adv.
Mr. AS Bhasme, Adv. for
Mr. BV Balram Das, Adv.

For Respondent (s)Mr. Mahendra Anand, Sr. Adv.
Mr. S Sadashiva Reddy, Adv.
Ms. S Usha Reddy, Adv.

UPON hearing counsel the Court made the following

O R D E R

Adjourned. Call after summer vacation.

(D.L.Chugh) (Vijay Aggarwal)

AR-cum-PS

Court Master